

**IN THE HIGH COURT OF GUJARAT AT AHMEDABAD**

**R/CRIMINAL MISC.APPLICATION NO. 8120 of 2020**

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SUO MOTU

Versus

YATIN NARENDRA OZA

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Appearance:

MR SHALIN MEHTA, SR. ADVOCATE as AMICUS CURIE,

MS NISHA M THAKORE(3293) for the Applicant(s) No. 1

MR ARVIND DATAR, SR. ADVOCATE with MR. MIHIT JOSHI, SR.  
ADVOCATE with MS. KRUTI M SHAH(2428) for the Respondent(s) No. 1

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**CORAM:HONOURABLE MS. JUSTICE SONIA GOKANI**

and

**HONOURABLE MR. JUSTICE N.V.ANJARIA**

**Date : 17/09/2020**

**ORAL ORDER**

**(PER : HONOURABLE MS. JUSTICE SONIA GOKANI)**

1. Today when the matter came up for hearing, it was conveyed to the Respondent in presence of and through his learned Senior Advocates that this court has taken cognizance at the stage of issuance of notice on 09.06.2020

and specific queries were raised by this Court to the learned senior counsels representing the respondent i) as to whether there is any need felt subjectively by the Respondent for further clarification of the charges levelled against him so as to crystalize the same and to avoid any kind of dispute in that respect, ii) if the answer is in negation, whether the respondent wishes to adduce any oral or documentary evidence, other than what is already brought on record and, iii) if that reply is also not in affirmation, whether the Respondent would like to proceed to argue on merits.

2. After consultation with the Respondent, it has been submitted by Learned senior advocates that both the questions (i and ii) are being answered in negation as they have clearly understood the charges leveled and no evidence needs to be adduced except the material already tendered by the Respondent. However, it is urged that there is no criminal contempt made out and therefore, on merits, the submissions shall need to be made. Request is further made to take into account the affidavit-in-reply and additional affidavits filed before this Court.

3. The matter is fixed, therefore, for hearing on merits learned Counsels tomorrow i.e. on 18.09.2020 at 2:30 pm, as per the request made.

**(SONIA GOKANI, J)**

**(N.V.ANJARIA, J)**

MISHRA AMIT V./Bhoomi